

Annexure – 7

Name of the Corporate Debtor: Tulips Ambience Private Limited

Date of commencement of CIRP:07th October, 2021; List of creditors as on: 01st January, 2024

List of Operational Creditors (Government Dues)

| S. No. | Details of Claimant | | Details of claim received | | Details of Claim Admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|--------|--|---------------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|---|------------------------------------|------------------------------|-----------------|
| | | | Date of Receipt | Amount Claimed | Amount of claim Admitted | Nature of Claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| | Department | Government | | | | | | | | | | | |
| 1 | TDS Office Pune | Government of Maharashtra | 22.09.2023 | 4436295 | 4436295 | TDS Dues | NA | NA | NA | NA | NA | NA | NA |
| 2 | Assistant Commissioner of Commercial Tax | Government of Karnataka | 18.10.2021 | 30926 | 30926 | Arrears | NA | NA | NA | NA | NA | NA | NA |
| 3 | ESI Corporation Pune | Government of Maharashtra | NA | 1870987 | 1870987 | ESIC Dues | NA | NA | NA | NA | NA | NA | NA |
| 4 | Assistant Commissioner of Commercial Tax | Government of Karnataka | 17.11.2021 | 441635 | 441635 | Arrears | NA | NA | NA | NA | NA | NA | NA |
| 5 | Dy. Commissioner Income Tax | Government of India | 17.10.2023 | 32034753 | 32034753 | Income Tax Dues | NA | NA | NA | NA | NA | NA | NA |
| 6 | Office of the Assistant Commissioner of CGST | Government of Maharashtra | 26.10.2023 | 8102768 | 8102768 | GST Dues | NA | NA | NA | NA | NA | NA | NA |
| 7 | Assistant Commissioner of Commercial Tax | Government of Karnataka | 10.11.2023 | 171179 | 171179 | Arrears | NA | NA | NA | NA | NA | NA | NA |